MA 52 /2018 IN CSP 25/2016

CORAM:

NAME

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

SIGNATURE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Chandrasena Vishwas Patil

V/s

Shah & Jain Construction Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

DESIGNATION

24. Mr. Nimay Dave Advocates for Garoling

afw Ms. Aarohee Gursale Respondent

i/b Dhaval Mussonji & Nos. 1 to 4

Associates.

MR. NAUROZ SCHRUAS, PR. COUNSON
WITH MR. SUBJA 4. MAR July.
MR PETITIONER

ORDER

MA 52/2018 in CP No. 25/241-242/NCLT/MB/MAH/2016

The Applicant side as well as the Respondent side submissions heard.

For Orders.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)